MANIPUR GAZETTE

सत्यमेव जयते

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MANIPUR LEGISLATIVE ASSEMBLY

SECRETARIAT

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NOTIFICATION

Imphal, the 4th February, 2026

No. 3/1(4)/2022-LA(Legn.): The following Order by the Governor of Manipur dated February 4, 2026 is published for general information:-

"LOK BHAVAN

IMPHAL-795001

February 4, 2026

ORDER

In exercise of the powers conferred by Clause (1) of Article 174 of the Constitution of India, I, Ajay Kumar Bhalla, Governor of Manipur, hereby summon the 7th Session of the Twelfth Manipur Legislative Assembly to meet at 1600 hours on Thursday, the 5th February, 2026 in the Assembly Hall, Imphal.

AJAY KUMAR BHALLA"

ROHIT SAPAM
Secretary,
Manipur Legislative Assembly.

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